

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

RA No.172/2000

in

O.A. No. 1753/1999

23

New Delhi this the 6th day of June, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

UOI & Others

... Applicants/Respondents  
in O.A.

Versus

Shri Ganesh Kumar @ Ravi

... Respondent/Applicant in  
OA.

O R D E R (BY Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

I have carefully seen the submissions and the grounds taken by the Review applicants (original respondents) in RA 172/2000 for review of the Tribunal's order dated 3.4.2000.

As there is no ground taken in the R.A. as provided in Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985, it is accordingly rejected.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan )  
Member (J)

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